

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/671/2014**

HYDERABAD, this the 21<sup>st</sup> day of January, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



N.S. Satyavathi,  
W/o. Late Sri N. Venkateswara Rao,  
Aged about 60 years,  
Working as GDS/ Branch Postmaster,  
Penjendra BO,  
a/w Gudlavalleru S.O.,  
Machilipatnam Division,  
Krishna District.

... Applicant

(By advocate: Ms. Rachna Kumari)

Vs

1. The Union of India rep. by  
the Director General, Posts,  
Dept. of Posts, Dak Bhavan,  
Sansad Marg,  
New Delhi – 110 001.
2. The Chief Postmaster General,  
A.P. Circle, Hyderabad – 500 001.
3. The Postmaster General,  
Vijayawada Region,  
Vijayawada – 520 003.
4. The Sr. Superintendent of Post Offices,  
Machilipatnam Division,  
Machilipatnam,  
Krishna District.
5. The Postmaster,  
Head Post Office,  
Machilipatnam Division,  
Machilipatnam,  
Krishna District. ... Respondents

(By advocate: Mrs. B. Gayatri Varma, Sr. PC to CG)

## **ORDER (ORAL)**

**Hon'ble Mr. Ashish Kalia, Judl. Member**



Mrs. Rachna Kumari, learned counsel appearing for the applicant submits that the applicant has since retired and is not interested to pursue the O.A. In view of the above submission, the O.A. is closed. No order as to costs.

***(B.V. SUDHAKAR)***  
***ADMN. MEMBER***

***(ASHISH KALIA)***  
***JUDL. MEMBER***

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